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GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)
NEW DELHI, the 7th March, 1980.

NOTIFICATION
INCOME TAX

No.3205(F.No.203/92/80-ITA.II): It is hereby notified for general information that the following scientific research programmes have been approved for the period specified below for the purposes of sub-section (2A) of Section 35 of the Income-tax Act, 1961 read with Rule 6(iv) of the Income-tax Rules, 1962 by the Secretary, Department of Science & Technology, New Delhi.

Name of the scientific Research Programme:	Development of Alumine Carrier and platinum alumina catalyzt.
Name of the sponsor Implementing Laboratory	Indian Petrochemicals Corpn Ltd., Baroda Regional Research Laboratory Bhuvaneshwar.
Proposed date of commencement.	24.8.1979.
Proposed date of completion.	23.8.1980.
Estimated Outlay.	Rs.49,100/-


2. The Regional Research Laboratory, Bhuvaneshwar is a unit of C.S.I.R. which stands approved under section 10(2)(xiii) of the Income-tax Act, 1922.

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(J.P. SHARMA)

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